CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH, MUMBAI

CP No.37/2018

<u>in</u>

OA No. 121/2018

Dated this Tuesday the 30th day of October, 2018

Coram: Hon'ble Shri R. Vijaykumar, Member (A).
Hon'ble Ms. Ravinder Kaur, Member (J).

1. Musa Papa Khan (retd.)
 M.E.S. No.170316,
 Son of Shri Papa Khan,
 Assistant Engineer (Civil) (Retd.),
 R/at:S.No.2/4, Mamta Nagar,
 Lane No.3, Old Sangvi,
 Pune-411 027.

...Applicant.

(By Advocate Shri S. P. Saxena).

Versus

1. Lt. Gen S. K. Shrivastava
 Engineer-in-Chief,
 Army Headquarters,
 Kashmir House,
 New Delhi-110 011.

... Respondent.

(By Advocate Shri N. K. Rajpurohit).

ORDER (ORAL) Per: R. Vijaykumar, Member (A)

Smt. Sujatha, learned proxy counsel appeared on behalf of Shri. S.P. Saxena, learned counsel for petitioner.

Shri. N.K. Rajpurohit, learned counsel for respondents.

The learned proxy counsel for applicant stated that the respondents have passed orders on 27.10.2018 in compliance of the orders of this

Tribunal. However, the applicant still has reservation on the nature of the orders passed for which the applicant has only the option of filing the fresh OA.

In the circumstances, the CP is closed. Notices are discharged.

(Smt. Ravinder Kaur) Member (J) Srp (R. Vijaykumar) Member (A)